

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-102-2020**

Mrs. Imelda Dias Souza e Silva .... Petitioner  
Versus  
State of Goa & Others .... Respondents

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Mr. Parag Rao, Advocate for the Petitioner.

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 24<sup>th</sup> July, 2020**

P.C.

Heard Mr. Rao, the learned Counsel for the petitioner.

2. Issue notice to the respondents, returnable within one week. In addition to usual mode of service, private service is permitted.

3. Liberty to apply.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

EV